HIGH COURT OF JUDICATURE AT BOMBAY
BENCH AT AURANGABAD

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that **from 30/10/2023 to 01/11/2023:**

I

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice R. G. Avachat** and **Hon'ble Shri. Justice Kishore C. Sant** will take up the extant judicial assignment of the Division Bench presided over by the **Hon'ble Shri Justice R. G. Avachat.**

II

The Single Bench presided over by the **Hon'ble Shri Justice Kishore C. Sant** will not be available for judicial work. Urgent mentioning and placing of the matters, if any, is allowed before **Hon'ble Shri Justice S. G. Mehare**

High Court, Appellate Side)
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)
Bombay, 27th October 2023)

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)